GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO-1994

ANSWERED ON- 08/08/2024

INDIA'S POSITION IN THE ONGOING PALESTINE-ISRAEL WAR

1994. SHRI ABDUL WAHAB

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India has taken any diplomatic initiative to stop ongoing war between Palestine and Israel;
- (b) if so, details of mediation or talks that India has initiated in this regard;
- (c) the position India has taken at multilateral forums, such as, UN and other entities, in this regard;
- (d) how India has argued and voted on Israel- Palestine issues in UNGA and UNSC in the last five years, resolution-wise;
- (e) whether India is considering to give asylum or any other assistance to Palestinians on humanitarian grounds; and
- (f) whether India has aided Israel recently by sending labour workforce during war?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH)

(a to e) India has strongly condemned the terror attacks on Israel on 7 October 2023 and also the loss of civilian lives in the ongoing Israel-Hamas conflict. India has called for ceasefire and sustained humanitarian assistance to the people of Gaza. During the ongoing conflict, India has provided 70 tonnes of humanitarian aid including 16.5 tonnes of medicines and medical supplies. We have also called for release of remaining hostages.

We remain concerned at the deteriorating security situation and have called for restraint and deescalation and emphasized a peaceful resolution of the conflict through dialogue and diplomacy. Prime Minister and External Affairs Minister have spoken to several leaders, including the President, Prime Minister and Foreign Minister of Israel and the President, Prime Minister and Foreign Minister of Palestine. We have also reiterated our position in multilateral fora such as the UN, G20, BRICS and Voice of Global South Summit.

India's policy towards Palestine has been long standing and we have always supported a negotiated two State solution, towards establishment of a sovereign, independent and viable State of Palestine within secure and recognized borders, living side by side in peace with Israel. Our voting on UN resolutions on the issue has been in line with our stated policy. India's voting pattern over the last five years is attached as Annexure.

(f) Around 26,000 Indian nationals, who have arrived in Israel over the past several years, are currently working in different sectors of the Israeli economy. In 2022, India and Israel commenced discussions on a framework agreement to facilitate temporary employment of Indian workers, which was concluded in November 2023, under which 4825 Indian workers have so far been placed in Israel.

ANNEXURE

INDIA'S VOTING POSITION OVER LAST 5 YEARS

| S. No. | Resolution No. & Date | Subject | India's Voting Position |
|-----------|--|--|----------------------------|
| 1 | A/RES/ES-10/23 10 May 2024 | Admission of new Members to the United Nations | Voted in favour. |
| 2 | Tenth Emergency Special Session on conflict in Gaza dated 12 Dec 2023 | humanitarian obligations. | Voted in favour. |
| 3 | 78/421 07 Dec 2023 | Work of the Special Committee to Investigate Israeli Practices Affecting the Human Rights of the Palestinian People and Other Arabs of the Occupied Territories | Abstained |
| 4 | Emergency Session dated 26 October 2023 | "Immediate, durable and sustained humanitarian truce leading to a cessation of hostilities" | Abstained. |
| 5 | 78/78 | The Occupied Syrian Golan | Voted in favour. |
| 6 | 78/78 | Israeli settlements in the Occupied Palestinian Territory, including East Jerusalem, and the occupied Syrian Golan | Voted in favour. |
| 7 | 77/247 30 Dec 2022 | Israeli practices affecting the human rights of the Palestinian people in the Occupied Palestinian Territory, including East Jerusalem | Abstained |
| 8 | 77/122 12 December 2022 | Operations of UNRWA | Voted in favour. |
| 9 | 77/123 12 December 2022 | Assistance to Palestinian Refugees | Voted in favour. |
| 10 | 77/124 12 December 2022 | Palestine refugees' properties | Voted in favour. |
| 11 | 77/126 12 December 2022 | Israeli settlements in the Occupied Palestinian Territory, including East Jerusalem, and the occupied Syrian Golan | Voted in favour. |
| 12 | 77/251 12 Dec 2022 | The occupied Syrian Golan | Voted in favour. |
| 13 | 77/22 dated 30 Nov 2022 | Committee on the Exercise of the Inalienable Rights of the Palestinian People | Voted in favour. |
| 14 | 77/23 dated 30 Nov 2022 | Division for Palestinian Rights of the Secretariat | Abstained |
| 15 | 77/25 dated 30 Nov 2022 | Peaceful settlement of the question of Palestine | Voted in favour. |
| 16 | 77/24 dated 30 Nov 2022 | Special information programme on the question of Palestine of the Department of Global Communications of the Secretariat | Voted in favour. |

| 17 | 76/80 9 Dec 2021 | Work of the Special Committee to investigate Israeli practices affecting the human rights of the Palestinian people and other Arabs of the Occupied Territories | Abstained |
|----|---------------------------|---|------------------|
| 18 | 76/81 9 Dec 2021 | The occupied Syrian Golan | Voted in favour. |
| 19 | 76/82 9 Dec 2021 | Israeli settlements in the OPT | Voted in favour. |
| 20 | 76/78 9 December 2021 | Operations of the UNRWA | Voted in favour |
| 21 | 76/10 dated 1 Dec 2021 | Peaceful settlement of the question of Palestine | Voted in favour. |
| 22 | 76/77 9 Dec 2021 | Assistance to Palestine refugees | Voted in favour |
| 23 | 76/79 9 Dec 2021 | Palestine refugees' properties and their revenues | Voted in favour |
| 24 | 75/97 10 Dec 2020 | Israeli settlements in the OPT | Voted in favour. |
| 25 | 75/98 10 Dec 2020 | Israeli practices affecting the human rights of the Palestinian people in the OPT | Voted in favour. |
| 26 | 75/21 dated 2 Dec 2020 | Division for Palestinian Rights of the Secretariat | Voted in favour. |
| 27 | 75/20 dated 2 Dec 2020 | Committee on the Exercise of the Inalienable Rights of the Palestinian People | Voted in favour. |
| 28 | 75/22 dated 2 Dec 2020 | Peaceful settlement of the question of Palestine | Voted in favour. |
| 29 | 75/23 dated 2 Dec 2020 | Special information programme on the question of Palestine of the Department of Global Communications of the Secretariat | Voted in favour. |
| 30 | 75/95 10 Dec 2020 | Palestine refugees' properties and their revenues | Voted in favour |
| 31 | 75/93 10 Dec 2020 | Assistance to Palestine refugees | Voted in favour |
| 32 | 75/94 10 Dec 2020 | Operations of UNRWA | Voted in favour |
| 33 | 75/99 10 Dec 2020 | The occupied Syrian Golan | Voted in favour. |
| 34 | 74/90 13 Dec 2019 | The occupied Syrian Golan | Voted in favour. |
| 35 | 74/89 13 Dec 2019 | Israeli practices affecting the human rights of the Palestinian people in the Occupied Palestinian Territory, including East Jerusalem | Voted in favour. |
| 36 | 74/86 13 Dec 2019 | Palestine refugees' properties and their revenues | Voted in favour |
| 37 | 74/84 | Persons displaced as a result of the June 1967 and | Voted in favour |

| | 13 Dec 2019 | subsequent hostilities | |
|----|---------------------------|---|------------------|
| 38 | 74/83 13 Dec 2019 | Assistance to Palestine refugees | Voted in favour |
| 39 | 74/88 13 Dec 2019 | Israeli settlements in the OPT | Voted in favour. |
| 40 | 74/13 dated 3 Dec 2019 | Special information programme on the question of Palestine of the Department of Global Communications of the Secretariat | Voted in favour. |
| 41 | 74/10 dated 3 Dec 2019 | Committee on the Exercise of the Inalienable Rights of the Palestinian People | Voted in favour. |
| 42 | 74/11 dated 3 Dec 2019 | Peaceful settlement of the question of Palestine | Voted in favour. |
| 43 | 74/12 dated 3 Dec 2019 | Division for Palestinian Rights of the Secretariat | Voted in favour. |
| 44 | 74/87 13 Dec 2019 | Work of the Special Committee to investigate Israeli practices affecting the human rights of the Palestinian people and other Arabs of the Occupied Territories | Voted in favour. |
